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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table.

जल संसाधन, नदी विकास तथा गंगा जीर्णोद्धार मंत्री (सुश्री उमा भारती) : माननीय अध्यक्ष, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखती हूँ:-

(1) वापेकोष लिमिटेड और जल संसाधन मंत्रालय के बीच वर्ष 2014-15 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 116/16/14)

(2) नेशनल प्रोजेक्ट्स कंस्ट्रक्शन कारपोरेशन लिमिटेड और जल संसाधन मंत्रालय के बीच वर्ष 2014-15 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 117/16/14)

वस्त्र मंत्रालय के राज्य मंत्री, संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा जीर्णोद्धार मंत्रालय में राज्य मंत्री (श्री संतोष कुमार गंगवार): माननीय अध्यक्ष, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-

(एक) नेशनल टेक्सटाइल्स कारपोरेशन लिमिटेड और वस्त्र मंत्रालय के बीच वर्ष 2014-15 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 118/16/14)

(दो) नेशनल जूट मैन्यूफैक्चर्स कारपोरेशन लिमिटेड और वस्त्र मंत्रालय के बीच वर्ष 2014-15 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 119/16/14)

(तीन) नेशनल हैंडलूम डेवलपमेंट कारपोरेशन लिमिटेड और वस्त्र मंत्रालय के बीच वर्ष 2014-15 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 120/16/14)

(चार) जूट कारपोरेशन ऑफ इंडिया लिमिटेड और वस्त्र मंत्रालय के बीच वर्ष 2014-15 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No. LT 121/16/14)

(2) (एक) नेशनल इंस्टीट्यूट ऑफ फैशन टेक्नोलॉजी, नई दिल्ली के वर्ष 2012-13 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टीट्यूट ऑफ फैशन टेक्नोलॉजी, नई दिल्ली के वर्ष 2012-13 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(Placed in Library, See No. LT 122/16/14)\

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)।

(4) जूट पैकेज सामग्री (वस्त्र पैकिंग अनिवार्य पूयोग) अधिनियम, 1977 की धारा 3 की उपधारा (2) के अंतर्गत अधिसूचना संख्या का.आ. 249(अ) जो 31 फरवरी, 2014 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा जूट वर्ष 2013-14 के दौरान खाद्यान्न के उत्पादन का न्यूनतम 90% तथा चीनी के 20% पैकेजिंग की जूट पैकिंग अनिवार्य की गई है की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 123/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL):

Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2012-2013.

(ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Damodar Valley Corporation, Kolkata, for the year 2012-2013.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 124/16/14)

- (3) A copy of the Annual Budget (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2014-2015.

(Placed in Library, See No. LT 125/16/14)

- (4) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the THDC Limited and the Ministry of Power for the year 2014-2015.

(Placed in Library, See No. LT 126/16/14)

- (ii) Memorandum of Understanding between the North Eastern Electric Power Corporation Limited and the Ministry of Power for the year 2014-2015.

(Placed in Library, See No. LT 127/16/14)

- (iii) Memorandum of Understanding between the Power Grid Corporation of India Limited and the Ministry of Power for the year 2014-2015.

(Placed in Library, See No. LT 128/16/14)

- (iv) Memorandum of Understanding between the NHPC Limited and the Ministry of Power for the year 2014-2015.

(Placed in Library, See No. LT 129/16/14)

- (5) A copy of the Damodar Valley Corporation (salaries, allowances and other conditions of service of the Chairman, Members and Member-Secretary of the Corporation) Amendment Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 196(E) in Gazette of India dated 20<sup>th</sup> March, 2014 issued under sub-section (1) of Section 59 of the Damodar Valley Corporation Act, 1948.

(Placed in Library, See No. LT 130/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Madam, I beg to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the year ending 31<sup>st</sup> March, 2013.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 131/16/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rail Land Development Authority, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rail Land Development Authority, New Delhi, for the year 2011-2012.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 132/16/14)

- (5) A copy each of the following Notifications (Hindi and English versions) issued under Sections 2, 20 & 36 of the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013:-

- (i) G.S.R. 376(E) published in Gazette of India dated 4<sup>th</sup> June, 2014, notifying that any person engaged to clean water flush sanitary latrines in railway passenger coaches or station area or railway tracks in station area shall be provided the protective gear and devices, mentioned therein.
- (ii) G.S.R. 377(E) published in Gazette of India dated 4<sup>th</sup> June, 2014, notifying "railway authority" means the Additional Divisional Railway Manager of the jurisdiction of respective Divisions and for Institutes, Workshops, Sheds etc. Falling in Division's jurisdiction and the Senior Administration Grade or Junior Administration Grade Officer of the Department maintaining the sanitation in the jurisdiction of respective Production Units or Research Designs and Standard Organisation.
- (iii) G.S.R. 378(E) published in Gazette of India dated 4<sup>th</sup> June, 2014, appointing the Health or Commercial Inspectors, wherever assigned the duties of monitoring cleanliness, are hereby vested with the powers, within their jurisdiction, which shall be decided by the Officer nominated by the Additional Divisional Railway Manager in the Division and the Senior Administrative Grade or Junior Administrative Grade Officer of the Department maintaining the sanitation for the jurisdiction of respective Production Units or research Designs and Standards Organisation respectively.

(Placed in Library, See No. LT 133/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT, MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ AND MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Panchayati Raj for the year 2014-2015.

(Placed in Library, See No. LT 134/16/14)

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